

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Petition No.187 of 2003.

Tuesday, this the 16th day of March, 2004.

Hon'ble Maj. Gen. K.K.Srivastava, A.M.  
Hon'ble Mr. A.K. Bhatnagar, J.M.

Prabhu Nath Yadav,  
S/o Late Pancham Yadav,  
aged 56 years,  
R/o Vill & Post- Kawali,  
Dehradoon in front of Negi Niwas,  
Uttaranchal.

.... Applicant.

(By Advocate : Shri O.P.Gupta)

Versus

Sri Sharad Saxena,  
Assistant Director (Admn.II)  
Office of Development Commissioner  
(Handicraft), West Block No.-7,  
R.K.Puram, New Delhi.

.... Respondents.

(By Advocate : Shri A. Sthalekar)

ORDER

By Hon'ble Maj. Gen. K.K.Srivastava, A.M. :

Learned counsel for the respondents has filed the Counter stating therein that the order of this Tribunal dated 27.5.2003 passed in OA No.1115/02 has been complied with. Learned counsel for the applicant does not dispute the fact.

In view of the same, contempt petition is dismissed. Notices are discharged.

  
MEMBER (J)

  
MEMBER (A)

RKM /